GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 693 TO BE ANSWERED ON 08.02.2021

Environmental appraisal of industrial projects

693. SHRI B. LINGAIAH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government wants to expedite the environmental appraisal of industrial projects, as per norms for 'fast track green', if so, the details thereof and progress made thereon; and
- (b) if not, the reasons for pendency, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) & (b) The Central Government has taken several initiatives to cut redundancies in the processing of Environmental Clearance proposals, inter-alia including central online portal 'PARIVESH' for integration and automation of the process of application. The facility has been extended to the State Level Environmental Impact Assessment Authorities (SEIAAs) since August 2019 for processing and grant of environmental clearances across the country.
